Gas-grid connected Power generation

- 71. SHRI SANJAY RAUT: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that out of 24,150 MW gas-grid connected power generation capacity in the country, 14,305 MW capacity has currently no supply of domestic gas and it may be considered as stranded;
 - (b) if so, Government's response thereto; and
- (c) the details of steps taken or proposed to be taken by Government for making sufficient supply of gas?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) At present, country is facing deficit in availability of domestic gas for gas-based power projects and most of the gas-based power plants are operating at a very low Plant Load Factor (PLF).

In order to ensure the utilization of the stranded gas based power generation capacity available in the country, Ministry of Power (MoP) *vide*, Office Memorandum (O.M.) No. 4/2/2015-Th.I dated 27.03.2015, notified a scheme for utilization of gas based power generation capacity in the country by supply of Spot RLNG (e-bid RLNG) to both Stranded power plants and plants receiving domestic gas, for generation upto Target PLF, selected through a reverse e-bidding process.

The Scheme also envisages sacrifices to be made by all stakeholders and support from PSDF. The concessions provided for under the scheme are as under:-

- (i) Custom duty waiver on imported LNG;
- (ii) Waiver of Value Added Tax, Central Sales Tax, Octroi and Entry Tax;
- (iii Waiver of Service Tax on regasification and transportation;
- (iv) Reduction in pipeline tariff charges, regasification charges and marketing margin;
- (v) Exemption from transmission charges and losses for stranded gas based power projects.

The Scheme is valid for a 2 year period in FY 2015-16 and FY 2016-17. The Scheme is under implementation *w.e.f.* 1st June, 2015 and three rounds of auction have been completed under this Scheme.